(NIHFW), New Delhi, for the year 2023-24.

(b) Annual Accounts of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2378/18/25]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं विधिक मापविज्ञान अधिनियम, 2009 की धारा 52 की उप-धारा (4) के अधीन उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(1) G.S.R. 149(E)., dated the 3rd March, 2021, publishing the Legal Metrology (General) (Amendment) Rules, 2021, along with delay statement.

(2) G.S.R. 34(E)., dated the 14th January, 2025, publishing the Legal Metrology (General) Amendment Rules, 2025.

[Placed in Library. See No. L.T. 2544/18/25]

Notifications of the Ministry of Ports, Shipping and Waterways

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Ports, Shipping and Waterways, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008:-

(1) No. IMU/HQ/ADM/Notification/2024/02, dated the 5th December, 2024, publishing the Notifications, as mentioned therein, for general information.

(2) No. IMU/HQ/ADM/Notification/2024/02, dated the17th December, 2024, publishing Ordinance No. 3 of 2024 for general information.

[Placed in Library. For (1) and (2), See No. L.T. 2386/18/25]